# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

\*\*\*\*

Subject: Promotion of Head Assistants, Senior Assistants and Junior Assistants in **District Judiciary of Jammu Province.** 

### **ORDER**

No: 595 42025/Py Dated: 24/04/2025

Sanction is hereby accorded to the promotion of the following Head Assistants to the post of Section Officers in the Pay Level-7 (44900- 142400), Senior Assistants/Data Entry Operators (SG) to the post of Head Assistants in the Pay Level-6B (35600-112800) and Junior Assistants to the post of Senior Assistants in the Pay Level-5 (29200-92300) in District Judiciary of Jammu Division:

## Section Officers Pay Level-7 (44900-142400)

S.No	Name & designation of employee.	Present place of posting	Post to which promoted	Effective date of promotion
1.	Sh. Sat Paul-I, Head Assistant	Pr. District & Sessions Judge, Ramban.	Section Officer	From the date of issuance of order
2.	Sh. Yash Paul Sharma, Head Assistant	Sub Judge, Katra	Section Officer	From the date of issuance of order

#### Head Assistants Pay level-6B (35600-112800)

S.No	Name & designation of employee.	Present place of posting	Post to which promoted	Effective date of promotion
1.	Sh. Rajinder Singh Kotwal, Senior Assistant	Pr. District & Sessions Judge, Bhaderwah.	Head Assistant	From the date of issuance of order
2.	Sh. Abdul Qayoom Wani, Senior Assistant	Munsiff, Banihal	Head Assistant	From the date of issuance of order
3.	Sh. Vinay Kumar Sharma, DEO (SG)	Pr. Judge Family Court, Jammu	Head Assistant	From the date of issuance of order

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### Senior Assistants Pay Level-5 (29200-92300)

S.No	Name & designation of employee	Present place of posting	Post to which promoted	Effective date of promotion
1	Sh. Asiaf Kirmani, Junior Assistant	District Magistrate, Poonch	Sr. Assistant	From the date of issuance of
				order

Note: Posting Orders of the promotees shall be issued separately.

By Order of Hon'ble the Chief Justice.

(M. K. Sharma)

Principal Secretary to Hon'ble the Chief Justice

No:-	571-79/Psy-670

Dated:- 24/04/2025

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.

- 2. Registrar Vigilance, High Court of J&K and Ladakh.
- 3. Registrar Rules, High Court of J&K and Ladakh.

..... for information.

- 4. Pr. District & Sessions Judge, Jammu, Bhaderwah, Ramban, Reasi & Poonch.
- ${\it 5. Presiding Officers of all the concerned Courts.}$

..... for information.

- 6. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
- 7. Director Finance, High Court of J&K and Ladakh for information.
- 8. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
- 9. Order file.

Principal Secretary to

**Hon'ble the Chief Justice**